

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-230(PB)/2017

IN THE MATTER OF:

IDBI Capital Markets & Securities Limited **Petitioner**
v.

Goenka Diamond And Jewels Limited **Respondent**

SECTION : UNDER SECTION 9 of the Insolvency and Bankruptcy Code,
2016

Order delivered on 29.08.2017

Coram:


CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Deepa Krishan
Hon'ble Member (T)

**For the Petitioner(s) :
For the Respondent : Shri Sameer Dawar, Advocate**

ORDER

To come up for arguments on 4th September, 2017. Reply, if any, be filed before the adjourned date with a copy in advance to the Counsel for the Applicant.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

29.08.2017
V. Sethi